

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

Original Application No. 435 of 2025

In the matter of

**News Item titled "Ludhiana: Dairy waste destroying STPs says
Seechewal" appearing in The Hindustan Times dated 14.08.2025.**

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Deponent

Dated: 16/2/2026

Place: Ludhiana

(Er. Jaspal Singh)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-3, Ludhiana
(On behalf of Punjab Pollution Control Board
respondent no.1)

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

Original Application No. 435 of 2025

In the matter of

News Item titled "Ludhiana: Dairy waste destroying STPs says Seechewal" appearing in The Hindustan Times dated 14.08.2025.

Action Taken / Status Report by way of affidavit of Er. Jaspal Singh, Environmental Engineer, Regional Office-3, Ludhiana on behalf of respondent no. 1 Punjab Pollution Control Board.

I, the above-named deponent, do hereby solemnly affirm and state as under:

RESPECTFULLY SHOWETH

- 1) That in exercise of Suo Moto Powers, the Hon'ble National Green Tribunal has taken cognizance of a news item titled "Ludhiana: Dairy waste destroying STPs says Seechewal" appearing in The Hindustan Times dated 14.08.2025 and registered the case as Original Application No. 435 of 2025.
- 2) That the case is pending wherein the deponent has filed reply and status report by way of an affidavit dated 24.11.2025 on behalf of the respondent Punjab Pollution Control Board.
- 3) That after consideration of the matter, this Hon'ble Tribunal was pleased to pass an order dated 27.11.2025 thereby directing the Punjab Pollution Control Board to file Action Taken Report against the Dairy Units (discharging the dairy waste / effluent into the drain).
- 4) That in compliance to order dated 27.11.2025 it is submitted that the respondent Punjab Pollution Control Board has identified the dairy units



which are operating within the Municipal Corporation limits of Ludhiana city, outside the Municipal Corporation limits and at Habbowal Dairy Complex, Ludhiana who are discharging the dairy waste / effluent into Budha Dariya and Municipal Corporation sewer without any treatment. The Board has initiated and taken action against the identified dairy units which were found discharging the dairy waste/effluent into Buddha Dariya / Municipal Corporation sewer by issuing directions under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended for disconnection of electricity supply of the defaulter dairy units. The Action Taken Report in this regard is summarized below.

A. Dairy units operating within the city of Ludhiana

- i. 21 number of dairy units have been identified within the city of Ludhiana which were not connected to the Effluent Treatment Plant of capacity 2.25 MLD installed at Tajpur Road by the Municipal Corporation, Ludhiana.
- ii. Out of these 21 dairy units, 04 number of dairy units have been closed permanently.
- iii. Directions under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended have been issued to the following
 - a) Remaining 17 number of dairy units for closure.
 - b) Municipal Corporation, Ludhiana to disconnect the sewer connection as well as source of water supply available with the said 17 number of dairy units.
 - c) Punjab State Power Corporation Limited to disconnect the electricity supply of the said 17 number of dairy units.
- iv. Electricity supply of 10 number of dairies has been disconnected by the Punjab State Power Corporation Limited (PSPCL) whereas action against the remaining 07 dairy units is under process with the PSPCL.
- v. A list of 21 number of dairy units with status of action taken is enclosed as **Annexure -R1/A**.



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B) Dairy units situated outside the Municipal Corporation limits of Ludhiana

- i. 17 number of dairies have been identified outside the Municipal Corporation limit of Ludhiana which were discharging the dairy waste/effluent directly into Buddha Dariya.
 - a) Directions under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 have been issued to the 12 number of dairy units for closure and action against 05 dairies is under process.
 - b) The Punjab State Power Corporation Limited has disconnected the electric supply of 03 numbers dairy unit and action against the 09 number of dairy units is under process with PSPCL.
- ii. A list of 17 number of dairy units with status of action taken is enclosed as **Annexure R1/B**.

C) Dairy units situated at Habbowal Dairy Complex, Ludhiana

- i. 06 number of dairy units have been identified at Habbowal Dairy Complex which were not connected with the Effluent Treatment Plant of capacity 3.75 MLD at Habbowal Kalan and were discharging their dairy waste/effluent directly into Municipal Corporation Sewer leading to Sewage Treatment Plant of Balloke.
- ii. Directions under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 have been issued by the Board to the following
 - a) 06 numbers of dairy units for closure.
 - b) the Punjab State Power Corporation Limited for disconnection of electricity supply of the said 06 number of dairy units.
- iii. The action against the dairy units for disconnection of power supply is under consideration and process of the Punjab State Power Corporation Limited.



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- iv. A list of 06 number of dairy units with status of action taken is enclosed as **Annexure R1/C**.
- 5) That the Punjab Pollution Control Board has initiated and taken appropriate action by issuing directions under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended for closure of the dairy units found discharge the dairy waste / effluent into Budha Dariya / Municipal Corporation sewer.
- 6) That the Action Taken/Status Report is hereby submitted on behalf of the respondent Punjab Pollution Control Board in compliance to order dated 27.11.2025 for kind consideration of this Hon'ble Tribunal.



Deponent

Dated: 16/2/2026

Place: Ludhiana

(Er. Jaspal Singh)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-3, Ludhiana
(On behalf of Punjab Pollution Control Board
respondent no.1)

VERIFICATION:

Certified that the affidavit / S.P.A / GPA has been readover & explained to the deponent executant who seemed Correctly to understand the same at the time making thereof

Verified that the contents of the above additional reply / status report by way of affidavit of the deponent are true and correct as derived from the official record. No part of the above additional reply / status report is false and nothing material has been kept concealed therein.



Deponent

Dated: 16/2/2026

Place: Ludhiana

(Er. Jaspal Singh)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-3, Ludhiana
(On behalf of Punjab Pollution Control Board
respondent no.1)

16 FEB 2026

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NOTARY PUBLIC, LDH.



Annexure-R1/A**Action against the dairy units operating within MC limit at Tajpur Road, Ludhiana**

Sr. No	Name and Address of Dairy Unit	Action Taken
1	M/s Deepak, Raja Ram dairy farm, #2253/304, Vijay Nagar pully, near G.P. Dyeing, Tajpur Road, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 7117-18 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7121 dated 12.12.2025. 3. During latest visit on 05.02.2026 found that, Electric connection disconnected by PSPCL.
2	M/s Gogi Dairy a.k.a Chauhan Dairy, St no 1, House no 12549, Iqbal Nagar, Radha Swami Road, Tajpur Road, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 7097-98 dated 10.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7101 dated 10.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection disconnected by PSPCL. The underground storage tank has been installed for lifting through moveable tanker.
3	M/s Sundar Sham, 12550, Right hand side of Radha Swami Satsang Ghar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 7109-10 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7113 dated 12.12.2025. 3. During latest visit on 05.02.2026 found that Electric connection disconnected by PSPCL. The underground storage tank has been installed for lifting through moveable tanker.
4	M/s Chacha Milk Dairy, St no 1, Iqbal Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 7125-26 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7129 dated 12.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
5	M/s Rajinder Kumar Dairy, St no 1, Iqbal Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 6944-45 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 6948 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection was disconnected.
6	M/s Munshi Yadav Dairy, 12533, St no 2, Iqbal Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 7101-02 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7105 dated 12.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection disconnected by PSPCL.

Annexure-R1/A

7	M/s Hakam Singh Dairy, 12522, St no 2, Iqbal Nagar, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 7141-42 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7145 dated 12.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection disconnected by PSPCL.
8	M/s Joginder Talwar Dairy, 12521, St no 2, Iqbal Nagar, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 7133-34 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7137 dated 12.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection disconnected by PSPCL.
9	M/s Tarlochan singh s/o Pratap singh dairy farm, #2253/299, Vijay Nagar pully, near G.P. Dyeing, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 7000-01 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7004 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection yet to disconnect by PSPCL.
10	M/s Harbans Lal dairy farm, Street no. 9, Geeta nagar, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 6960-61 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 6964 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that Electric connection disconnected by PSPCL.
11	M/s Ajay Kumar s/o Sh. Joginder dairy farm, main road Geeta nagar, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 6952-53 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 6956 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
12	M/s Jagdish Lal s/o Sh. Darshan Lal dairy farm, main road Geeta nagar, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 7093-94 dated 12.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 7097 dated 12.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
13	M/s Hira Lal s/o Sh. Kasturi Lal dairy farm, near Geeta nagar pully, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 6976-77 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 6980 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection disconnected.
14	M/s Jujj dairy, Bittu s/o Mulakh Raj, near Baba Buddha Ji Gurudwara sahib, Tajpur Road, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 6968-69 dated 08.12.2025. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 6972 dated 08.12.2025. 3. During latest visit on 05.02.2026, found that, Electric connection disconnected.

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Annexure-R1/A

15	M/s Radhe Dairy (Dairy unit), Gali no 9, Geeta Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 228-29 dated 07.01.2026. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 232 dated 07.01.2026. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
16	M/s Asha Rani (unit 2) (Dairy unit), Main Road, Geeta Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 186-87 dated 07.01.2026. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 190 dated 07.01.2026. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
17	M/s Asha Rani (unit 1) (Dairy unit), Gali No 8, Geeta Nagar, Ludhiana.	<ol style="list-style-type: none"> 1. Directions issued to the PSPCL for electric disconnection vide letter no 212-13 dated 07.01.2026. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 216 dated 07.01.2026. 3. During latest visit on 05.02.2026, found that, Electric connection yet to disconnect by PSPCL.
18	M/s Ghaneya (Dairy unit), Main Road, Geeta Nagar, Ludhiana.	Unit closed permanently.
19	M/s Sagar (Dairy unit), Gali No 9, Geeta Nagar, Ludhiana.	Unit closed permanently.
20	M/s Goonga (Dairy unit), Gali No 9, Geeta Nagar, Ludhiana.	Unit closed permanently.
21	M/s Bhushan (Dairy unit), Main Road, Geeta Nagar, Ludhiana.	Unit closed permanently.

Action against the dairy units operating outside MC limit of Ludhiana

Sr. No	Name and Address of Dairy Unit	Action Taken
1	M/s Inder Dairy farm, Guru Ram Das Nagar, Bhaminan Khurd, Ludhiana.	Personal Hearing is given before Competent Authority on 10.11.2025. Proceedings issued for complaine. Dairy unit has been visited on 07.01.2026 for compliance of proceedings and further action is under process.
2	M/s Sonu dairy, Guru Ram Das Nagar, Bhaminan Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 194-95 dated 07.01.2026. 2. Direction issued to DDPO, Ludhiana for disconnection of sewer connection vide letter no. 198 dated 07.01.2026.
3	M/s Billa Dairy Farm, Bhukhri Kalan, Ludhiana.	Personal Hearing is given before Competent Authority on 10.11.2025. Dairy unit has been visited on 07.01.2026 for compliance of proceedings but the front gate of the dairy was locked and further action is under process.
4	M/s Kaka and Darshan Singh Dairy Farm, Village Khasi Kalan, Ludhiana	Direction issued to PSPCL for disconnection of electric supply vide letter no 204-05 dated 07.01.2026.
5	M/s Satpal Singh S/o Mihi Ram Dairy (Dairy Farm), New Sarpanch Colony, Village Tajpur, Ludhiana.	Direction issued to PSPCL for disconnection of electric supply of dairy unit.
6	M/s Mangal Singh S/o Banarsi Das Dairy (Dairy Farm), Guru Nanak Nagar, Village Bhamian Kalan, Ludhiana.	Direction issued to PSPCL for disconnection of electric supply vide letter no 6554-55 dated 18.11.2025.
7	M/s Surinder Kumar (Dairy Farm), Guru Nanak Nagar, Village Bhamian Kalan, Ludhiana.	Direction issued to PSPCL for disconnection of electric supply vide letter no 6560-61 dated 18.11.2025.
8	M/s Karan S/o Vijay Singh Dairy (Dairy Farm), Village Khasi Kalan, Ludhiana	Personal Hearing is given before CEE, Ludhiana on 10.11.2025. Proceedings issued for complaine. Dairy unit has been visited on 07.01.2026 for compliance of proceedings and report sent to higher authority.
9	M/s Tony Dairy Farm, Village Bhukhri Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 6984-85 dated 08.12.2025. Electric Connection has been disconnected by the PSPCL. 2. Direction issued to MCL for disconnection of sewer connection vide letter no. 6988 dated 08.12.2025.
10	M/s Dharamvir Dairy Farm, Village Bhukhri Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 7105-06 dated 10.12.2025. Electric Connection has been disconnected by the PSPCL. 2. Direction issued to MCL for disconnection of sewer connection vide letter no. 7109 dated 10.12.2025.

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Annexure-R1/B

11	M/s Kala Dairy Farm, Village Bhukhri Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 7089-90 dated 10.12.2025. 2. Direction issued to MCL for disconnection of sewer connection vide letter no. 7093 dated 10.12.2025.
12	M/s Ravi Dairy Farm, Village Bhukhri Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 7213-14 dated 16.12.2025. 2. Direction issued to DDPO, Ludhiana for disconnection of sewer connection vide letter no. 7217 dated 16.12.2025.
13	M/s Bittu Dairy Farm, Village Bhukhri Khurd, Ludhiana.	Direction issued to PSPCL for disconnection of electric supply vide letter no 6992-93 dated 08.12.2025.
14	M/s Kaka Dairy Farm, Village Bhukhri Khurd, Ludhiana.	1. Direction issued to PSPCL for disconnection of electric supply vide letter no 7008-09 dated 08.12.2025. 2. Direction issued to MCL for disconnection of sewer connection vide letter no. 7012 dated 08.12.2025.
15	M/s Neeta Dairy Farm, Village Bhukhri Khurd, Ludhiana. Rakesh Dairy	Personal Hearing is given before CEE, Ludhiana on 21.11.2025. Proceedings issued for compliance. Dairy unit has been visited on 07.01.2025 for compliance of proceedings and further action is under process.
16	Pritam Singh Dairy, Guru Nanak Nagar Bhamian Kalan, Ludhiana	1. Earlier, Direction for disconnection of electricity was issued vide letter no 12068 & 12072 dated 25.11.2020. The electric connection was disconnected by PSPCL. 2. Thereafter the dairy was visited on 08.01.2026, during visit the dairy was in operation by using DG set. Action recommended for sealing of DG set and further action is under process.
17	M/s Romi Dairy (Dairy Farm), Bhamian Kalan, Near Ganga Dyeing and Processers, Ludhiana.	Action under process.

Action against the dairies operating within MC limit at Haibowal Kalan, Ludhiana

Sr. No	Name and Address of Dairy Unit	Action Taken
1	M/s Jain Dairy (Dairy Farm), near slaughter house Haibowal, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 220-21 dated 07.01.2026. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 224 dated 07.01.2026.
2	M/s Sandhu Dairy (Dairy Farm), near slaughter house Haibowal, Ludhiana.	1. Directions issued to the PSPCL for electric disconnection vide letter no 236-37 dated 07.01.2026. 2. Directions issued to the MCL for disconnection of sewer connection vide letter no 240 dated 07.01.2026.
3	M/s Baldev Dairy (Dairy Farm), near slaughter house Haibowal, Ludhiana.	Directions issued to the PSPCL for electric disconnection vide letter no 469-70 dated 14.01.2026.
4	M/s Rajinder Singh Dairy (Dairy Farm), near slaughter house Haibowal, Ludhiana.	Directions issued to the PSPCL for electric disconnection vide letter no 457-58 dated 14.01.2026.
5	M/s Gurcharn Singh Soni (Dairy Farm), near slaughter house Haibowal, Ludhiana.	Directions issued to the PSPCL for electric disconnection vide letter no 451-52 dated 14.01.2026.
6	M/s Kuldeep Singh Soni (Dairy Farm), plot-11 near slaughter house Haibowal, Ludhiana.	Directions issued to the PSPCL for electric disconnection vide letter no 463-64 dated 14.01.2026.